

Minutes of EFC meeting No. 10/AM-17 dated 19.01.2017 for import of restricted items

Meeting No. 10 of AM-17 of EXIM Facilitation Committee (EFC) was held on 19.01.2017 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Dr. Sulekha S.L., Assistant Commissioner (Tech), D/o AHD&F
- (iii) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (iv) Shri S.P. Roy, Jt. DG, DGFT
- (v) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vi) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 225. The Committee approved 60 cases, rejected 1 case, closed 5 cases & deferred 159 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under D/o Food & PD & M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters, except in the cases of import of gold dore and the import authorizations are to be issued on the basis of these minutes.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	The Committee decided to close the case as the applicant is not responding to the clarifications sought by DAHD&F.
2.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	The Committee decided to close the case as the applicant is not responding to the clarifications sought by DAHD&F.
3.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	The Committee decided to close the case as the applicant is not responding to the clarifications sought by DAHD&F.
4.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	The Committee decided to close the case as the applicant is not responding to the clarifications sought by DAHD&F.
5.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.16	143000 pcs. Ornamental fishes.	28.41	The Committee decided to close the case as the applicant is not responding to the clarifications sought by DAHD&F.

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6.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
7.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
8.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
9.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Recommended by D/o AHD&F vide Letter No. 35029/13/2013-Fy (Trade) dated 31.10.2016. Clarification has been sought from D/o AHD&F.
10.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
11.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
12.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16
13.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm.
14.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of	100.00	Comments sought from D/o AHD&F on 20.07.16. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture

			house and stable flies)		& Co-operation on 11.11.2016 for comments.
15.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102-48/2016-Trade dated 19.08.16 has sought information from the firm.
16.	M/s. Sagawadi Education & Gaushala Public charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
17.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
18.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	Comments awaited from DAHD&F
19.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
20.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
21.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
22.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 19.12.16 has sought information from the firm.
23.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos of Live birds-Cockatiel & 06 Nos of Live Birds-Parakeet	.15	Comments sought from D/o MOEF(WL) on 03.11.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016
24.	M/s. J.K. Trust, Bombay 01/53/8/864/AM17/J-20/IC	26.10.16	1000 Nos of Bovine Sexed Semen	15.63	Comments sought from D/o AHD&F on 08.11.16

25.	M/s. Resmi Arun, Mumbai 01/53/8/851/AM17/R-24/IC	19.10.16	1 No of African Grey Parrot	.26	Comments sought from D/o MOEF(WL) on 08.11.16 Recommended by D/o AHD&F vide OM No. 110-106 (NF-T) dated 13.12.2016
26.	M/s. Dhruv Futnani, Chennai 01/53/8/841/AM17/D-12/IC	25.10.16	1 No of Live Horse	14.00	Comments sought from D/o AHD&F on 03.11.16
27.	M/s. P.V. Gopalakrishna, Chennai 01/53/8/874/AM17/P-22/IC	7.11.16	02 nos of Live Horses	15.00	Comments sought from D/o AHD&F on 11.11.2016
28.	M/s. Sun Parma Advanced Research Company Ltd, Baroda 01/53/8/886/AM17/S-72/IC	4.11.16	500 nos of Male Rats & 300 nos of Female Rats	47.28	Comments sought from D/o AHD&F on 24.11.2016
29.	M/s. Anubhuti Neb, Kanpur 01/53/162/Misc/AM17/A-48/IC	22.11.16	1 no. of Dog	.68	Approved , as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF- T) dated 10.01.17
RA Kanpur may issue the import authorization to the applicant for import of 1 no. of Pet Dog (Name: Rancho, Breed: Maltese X Poodle, Colour: White, Sex: Male) from USA for a CIF value of Rs..68,000/- (USD \$ 1000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-104/2016-(NF-T) dated 10.01.2017 as well as subject to actual user condition besides other usual conditions of import authorization..The enclosures will be sent by e-mail to the applicant and RA Kanpur.					
30.	M/s. Delta Exim Services, Mumbai 01/53/8/919AM17/D-13/IC	25.10.16	150,000 Pcs of Ornamental Fish	22.18	Approved , for 150 Nos. as recommended by D/o AHD&F vide Letter No. 35029/53/2016-Fy (Trade) dated 28.12.16.
RA Mumbai may issue the import authorization to the applicant for import of 150 Nos. of Royal Angle fish from Australia, Indonesia, Malaysia, Mauritius, Philippines, Singapore, Sri Lanka, Thailand, UAE and USA for a proportionate CIF subject to the conditions mentioned in the D/o AHD&F Letter No. 35029/53/2016-Fy (Trade) dated 28.12.16 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
31.	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/890/AM17/I-34/IC	4.11.16	36 nos Live Mice Strain	Usd .6517.98	Approved , as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF- T) dated 10.01.17.
RA Cuttack may issue the import authorization to the applicant for import of 36 nos. of Live Mice from USA for a CIF value of USD 6517.98 for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
32.	M/s. Institute of Life Science, Bhubaneswar 01/53/162/Misc/AM17/I-35/IC	4.11.16	12 nos. of Live Mice Strain	Nil	Approved , as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF- T) dated 10.01.17
RA Cuttack may issue the import authorization to the applicant for import of 12 nos. of Live Mice from Greece for a CIF value of 'Nil' for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
33.	M/s. Advinus Therapeutics Ltd, Bangalore 01/53/8/882/AM17/A-47/IC	11.11.16	5016 nos of Mice	279.25	Approved , as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF- T) dated 10.01.17
RA Bangalore may issue the import authorization to the applicant for import of 5016 Nos. of mice (2508 nos. Male and 2508 nos. Female) from Netherlands, Israel, France, UK, Germany, Hungary, Italy, USA and Thailand for a CIF value of Rs.2,79,25,432/- (Euro 3,67,924) for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated					

10.06.2014 besides other usual conditions of import authorization. The will be sent by e-mail to the applicant and RA Bangalore.					
34.	M/s. National Institute of Immunology, New Delhi 01/53/8/934/AM17/N-24/IC	05.12.16	06 nos of Live Mice (Male & Female)	1.88	Approved, as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 10.01.17
CLA New Delhi may issue the import authorization to the applicant for import of 6 nos. of Live Mice from USA for a CIF value of Rs.1,88,000/- (USD 2510.40) for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
35.	M/s Krish Biotech Research Pvt. Ltd. 01/53/8/874/AM17/K-19/IC	06.12.16	2712 nos. of Mice, 880 nos of Rats, 50 nos of hamster and 100 nos of Guinea pig	247.56	Approved, as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 10.01.17
RA Kolkata may issue the import authorization to the applicant for import of 1292 nos. of Mice from USA, 1420 nos. of mice from UK, 880 nos of Rats from UK, 50 nos of hamster from UK and 100 nos. of Guinea pig from USA for a CIF value of Rs.24, 756,335.82 USD \$ 359,830.46 for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
36.	M/s CSIR- Institute of Microbial Technology, Chandigarh 01/53/8/954/AM17/C-20/IC	06.12.16	10 nos of Live Mice	4.93	Approved, as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 10.01.17
RA Chandigarh may issue the import authorization to the applicant for import of 10 nos. of mice (05 Nos. Male and 5 Nos Female) from USA for a CIF value of Rs.4,93,651/- for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh					
37.	M/s. Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/886/AM17/S-72/IC	4.11.16	500 nos of Male Rats & 300 nos of Female Rats	47.28	Approved, as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 10.01.17 and 23.01.17
RA Mumbai may issue the import authorization to the applicant for import of 500 nos. of Male Rats, 300 nos of Female Rats from USA/ Netherlands/France/UK/Italy/Israel for a CIF value of Rs.4,728,019.58/- (USD 69,992.89) for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Addl. DGFT Mumbai					
38.	M/s. Tashveen Sajjad, Bangalore 01/53/8//1063/AM17/T-27/IC	03.01.17	2 nos of cats	.50	Approved, as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF-T) dated 19.01.17
RA Bangalore may issue the import authorization to the applicant for import of 2 nos. of Cat from Saudi Arabia for a CIF value of Rs.50,050/- (USD 4,465.50) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 subject to actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
39.	M/s. Cadila Healthcare Ltd., Ahmedabad 01/53/8/1066Misc/AM17/C-25/IC	03.01.17	1 nos of RPS0072 Cryo	3.06	Approved, as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 19.01.17.

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			Recovery, JAX strain class (1 nos of cryo Recovery contains and 10 nos. of Mice		
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RA Ahmedabad may issue the import authorization to the applicant for import of 1no of RPS 0072 Cryo recovery (10 nos of Mice) from USA for a CIF value of Rs.3,06,557/- USD 4,465.50 for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

40.	M/s. Shireen Masih, Brompton 01/53/162/MISC/AM17/S-81/IC	29.12.16	1 no. of Dog	.005	Approved, as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF- T) dated 19.01.2017 (Ex-post facto approval)
41.	M/s. Shweta Saxena, Delhi 01/53/162/MISC/AM17/S-77/IC	21.12.16	1nos of Dog	--	Approved, as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF- T) dated 10.01.2017 (Ex-post facto approval)
42.	M/s. Adar Cyrus Poonawalla, Pune 01/53/8/1103/AM17/A-54/IC	06.01.17	2 nos of Miniature Shetland Ponies : 1no of Colt and 1no of Filly	3.26	Approved, as recommended by D/o AHD&F vide OM No. 110-102/2016-(NF- T) dated 19.01.2017

RA Pune may issue the import authorization to the applicant for import of 02 nos. of Miniature Shetland Ponies- (1 Colt and 1 Filly) from Ireland/UK for a CIF value of Rs.3,26,025.00/- (Euro 4500) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-102/2016 (NF-T) dated 19.01.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

43.	M/s. Srivri Ventures, Chennai 01/53/8/971/AM17/S-75/IC	06.12.16	443000 nos ornamental Fish	78.34	Comments sought from D/o AHD&F on 13.12.2016
44.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
45.	M/s. Shades Aquazone, Chennai 01/53/8/972/AM17/S-79/IC	21.12.16	60000nos of Live Ornamental Fish	12.50	Comments sought from D/o AHD&F on 26.12.2016
46.	M/s Meenakshi Arya, New Delhi 01/53/162/Misc/AM17/M-36/IC	06.12.16	01 nos of Live Dog	.15	Approved, as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF- T) dated 10.01.17

CLA New Delhi may issue the import authorization to the applicant for import of 1no. of Pet Dog (Breed: Lhasa Apso, Name : Grammy, Sex: Female, Color: White) from Canada for a CIF value of Rs.15,000/- (USD 300) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-104/2016 (NF-T) dated 10.01.2017 as well as with actual user condition besides other usual conditions of import

authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

47.	M/s Dhritiman Datta, Kolkatta 01/53/8/957/AM17/D-14/IC	06.12.16	80,000 nos of Ornamental Fishes	10.54	Comments sought from D/o AHD&F on 07.12.2016
48.	Col (Redt) Jagdeep Singh Virk, Delhi 01/53/8/983/AM17/J-22/IC	14.12.16	6nos of Riding Horses	.80	Approved , as recommended by D/o AHD&F vide OM No. 110-102/2016-(NF- T) dated 19.01.17
CLA New Delhi may issue the import authorization to the applicant for import 06 nos of Riding Horses from Germany/Austria/Hungry/Denmark/UK/France/Netherlands for a CIF value of Rs.80,00,000 (Euro 1,07,000) subject to the conditions mentioned in the DAHD&F Vide O.M. No. 110-102/2016(NF-T) dated 19.01.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi					
49.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2nos of African Grey Parrot(Psittacus Erithacus), 1nos of Umbrella Cockatoo(Cacatua Alba), 1nos of Blue & Gold Macaw(Ar a Ararauna) and 1nos of Blue Fronted Amazon(A mazon aestiva)	.52	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
50.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicu gana Pacos), 1nos of Llama(llum a glama), 1nos of Mandrill Monkey(M andrillus Sphnix), 5nos of Lemur(Le mur catta)	Rs. 8,77,700,000	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016

			and Inos of Cassowary(casuarius bennetti)		
51.	M/s The Other Aqurist, Villupuram 01/53/8/987/AM17/T-26/IC	14.12.16	295000nos of live ornamental fish	Rs. 2088450.00	Comments sought from D/o AHD&F on 16.12.2016
52.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	Rs.1,500,000	Comments sought from MOEF(WL) on 07.12.16 D/o AHD&F vide Letter No. 110-106/2016 (NF-T) dated 10.01.17
53.	M/s Elizebeth Bailey, Elwood 01/53/162/MISC/AM17/E-18/IC	07.12.16	01 no. of cat Domestic Pet Cat from Australia	--	Approved , as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF-T) dated 19.01.17
RA Nagpur may issue the import authorization to the applicant for import of 01 no. of Cat from Australia for a CIF value Nil subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur					
54.	M/s Sharif A. Furniturewala, Mumbai 01/53/8/514/AM17/S-46/IC	05.12.16	For amendment in age of horses	--	Approved , as recommended by D/o AHD&F vide OM No. 102-50/2016-(NF-T) dated 10.01.17
RA Mumbai may amend the age of horses from 04-12 years to 04-16 years (Gender: 1 Stallion, 01 Gelding and 01 Mare) in the import license No. 0350003264 dated 03.10.2016 issued to the applicant for import of horses. All other conditions shall remain same.					
55.	M/s United Racing & Bloodstock Breeders Ltd., Bangalore 01/53/8/1032/AM17/U-6/IC	15.12.16	6 nos. of Stallion	321.60	Approved , as recommended by D/o AHD&F vide OM No. 110-102/2016-(NF-T) dated 19.01.17
RA Bangalore may issue the import authorization to the applicant for import of 6 nos. of Broodmare from UK/USA/Canada/Ireland/Australia for a CIF value of Rs. 3,21,60,000/- (USD 4,80,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-102/2016 (NF-T) dated 19.01.2017 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
56.	M/s United Racing & Bloodstock Breeders Ltd., Bangalore 01/53/8/1032/AM17/U-5/IC	15.12.16	1 nos of Stallion	670	Comments sought from D/o AHD&F on 22.12.2016
57.	M/s Aqua Arena Enterprises, Mumbai 01/53/8/1145/AM17/A-62/IC	11.01.17	87 varieties of ornamental fishes	54.95	Approved , as recommended by D/o AHD&F vide Letter No. 35028/15/2009-Fy(Trade) dated 20.10.2016.
RA Mumbai may issue the import authorization to the applicant for import of 87 varieties of ornamental fishes [as per quantity and description mentioned in D/o AHD&F Letter No. 35028/15/2009-Fy(Trade) dated 20.10.2016] from Brazil, Germany, Hong Kong, Indonesia, Malaysia, Singapore, Sri Lanka, Thailand and Vietnam for a CIF value of Rs. 54,95,815.50 (USD 85,622) subject to the conditions mentioned in the D/o AHD&F O.M No. 35028/15/2009-Fy (Trade) dated 20.10.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
58.	M/s Aurigene Discovery	27.12.16	2000nos of	--	Comments sought from D/o AHD&F

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	Technologies Ltd. 01/53/8/430/AM16/A-56/IC		Rats & 10,000nos of Mice		on 11 .01.2017
59.	M/s. Advinus Therapeutics Ltd., Bangalore 01/53/8/1051/AM17/A-52/IC	26.12.16	20140 nos of Rats Male & Female	1033.45	Approved , as recommended by D/o AHD&F vide OM No. 110-105/2016- (NF- T) dated 19.01.17.
RA Bangalore may issue the import authorization to the applicant for import of 20,140 nos. of Live Rats from Israel, France, UK, Germany, Hungary, Italy, USA and Thailand for a CIF value of Rs.10,33,45,096 (Euro 14,42,360) for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. As per the enclosures will be sent by e-mail to the applicant and RA Bangalore.					
60.	M/s. Advinus Therapeutics Ltd., Pune 01/53/8/1049/AM17/A-51/IC	23.12.16	6000nos of Rats & Mice	401.43	Approved , as recommended by D/o AHD&F vide OM No. 110-105/2016- (NF- T) dated 19.01.17.
RA Pune may issue the import authorization to the applicant for import of 6,000 nos. of Live Mice (3000 nos of Rats and 3000 nos of Mice) from USA/UK/Netherlands/France/Japan and Germany for a CIF value of Rs.4,01,43,853.34 (Euro 5,64,450) for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
61.	M/s. Meera Surendran Rajeev, Kerala 01/53/8/1010/AM17/M-37/IC	19.12.16	01nos of Dog	.20	Approved , as recommended by D/o AHD&F vide OM No. 110-104/2016- (NF- T) dated 19.01.17.
RA Trivandrum may issue the import authorization to the applicant for import of 1no of Pet Dog from Riyadh (Saudi Arabia) for a CIF value of Rs.20,000/- (USD 370) subject to the conditions mentioned in the D/oAHD&F O.M. No. 110-104/2016 (NF-T) dated 19.01.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.					
62.	M/s. Avinash Kumar Singh Teliyabad (U.P.) 01/53/8/1013/AM17/A-50/IC	19.12.16	01nos of Dog	.10	Approved , as recommended by D/o AHD&F vide OM No. 110-104/2016- (NF- T) dated 19.01.17.
RA Varanasi may issue the import authorization to the applicant for import of 1nos of Pet Dog from Malaysia for a CIF value of Rs.10,500/- subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-104/2016 (NF-T) dated 19.01.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Varanasi.					

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
63.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEF&CC
64.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEF&CC

65.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
66.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
67.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93,	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016 Comments sought from MoEF on 30.09.16
68.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Comments sought from MOEF on 12.07.16. Reminder sent to MoEF on 28.10.2016 Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
69.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres & Butyl Tubes Scrap	672.21	Comments sought from MOEF on 08.09.16 Recommended for 17,950 MT by DIPP vide OM No. 9/70/2014-TSW dated 26.09.16.
70.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016.
71.	M/s. Royal Rubbers, Ernakulam 01/53/8/672/AM17/R-18/IC	20.09.16	750 MTs waste, parings and scrap of rubber	45.83	Approved for 200 MT as recommended by MoEF&CC vide OM No. 23-155/2016 HSMD dated 24.01.17 and DIPP vide OM no. 9/57/2016-TSW dated 08.11.16. (Confirmation received from MoEF&CC)
RA Cochin may issue the import authorization to the applicant for import of 200 MTs of waste, pairings and scrap of rubber (Multi-cut tyres/other cut tyres) from Italy for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. No. 23-155/2016 HSMD dated 24.01.17 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin					
72.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap	307.35	Comments sought from MOEF on 06.09.16

			/used Rubber Tyres & Tubes		Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
73.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments from MoEF&CC is awaited.
74.	M/s. S & J Granulate Solutions (P) Ltd., Gujarat 01/53/8/436/AM17/S-37/IC	13.10.16	Enhancement in the quantity from 15760 MTs to 45000 MT of Old & Used Rubber Tyre- (Cut/Shredded/Baled Press)	3062.24	Approved as recommended by MoEF&CC vide OM No. 5-19/2011-HSMD dated 12.01.2017 and DIPP vide OM No. 9/47/2016-TSW dated 11.08.16 [Confirmed by DIPP vide OM dated 24.10.2016 and MoEF&CC vide e-mail dated 16.01.17]

RA Mumbai may enhance the quantity of I/A No.0350003226 dated 2.9.2016 from 15760 MT to 40,950MTs of Old & used Rubber Tyre (Cut/Shredded/Baled Press) from ALL/G.C.A. for a proportionate CIF value subject to the conditions mentioned in the **MOEFCC** vide O.M. No. 5-19/2011-HSMD dated 12.01.2017. All other condition of Import Authorisation shall remain unchanged. The enclosures will be sent by e-mail to the applicant and RA Mumbai

75.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails)	2144.00	Comments sought from MOEF & CC on 31.10.16 DIPP vide OM dated 10.11.2016 has sought information from the firm
76.	M/s. Chloride Metals Ltd, Kolkata 01/53/8/1055/AM17/C-22/IC	27.12.16	15000 MT of Waste Acid Batteries (ISRI: Rains)	9180.00	Comments sought from DIPP 02.01.2017.
77.	M/s. Royal Carbon Black Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/R-27/IC	29.12.16	75000 MTs of Crumb Rubber/Granuals less than 35MM Size	6178.49	Comments sought from DIPP & MOEF as on 02.01.2017.
78.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from DIPP & MOEF on 02.01.2017

79.	M/s. Gulati Udyog, Bhilai 01/53/8/970/AM17/G- 21/IC	06.12.1 6	6,000 MT of Rubber Tyres Scrap	273.00	Approved , for 4000 MTs as recommended by MoEF vide No. 23-19/2015-HSMD dated 05.12.2016 & DIPP vide OM No. 9/62/2016-TSW dated 26.12.2016. [Confirmation received from MoEF vide e-mail dated 05.01.17]
RA Raipur may issue the import authorization to the applicant for import of 4000 MTs of Used Rubber tyres (multi-cuts/single cut/shredded) in press baled or loose form from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-19/2015-HSMD dated 05.12.2016 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur					
80.	M/s. Kartar Crumbs Pvt. Ltd., Pune 01/53/8/1067/AM17/K- 20/IC	04.01. 17	12000 MT of used tyres & tubes scrap in form of Shredded/Baled/ Pressed with one cut or multiples curts	840	Approved , as recommended by MoEF&CC vide OM No. 23-133/2016-HSMD dated 25.01.2017 and DIPP vide OM No. 9/5/2017-TSW dated 16.01.2017. [Confirmation received from MoEF&CC]
RA Pune may issue the import authorization to the applicant for import of 12000 MTs of used tyres/tubes scrap (one cut/multi-cut/shredded) (baled/pressed/in loose form) for a CIF value of Rs. 8,40,00,000/- (USD 12,00,000) subject to the conditions mentioned in the MoEF&CC vide OM No. 23-133/2016-HSMD dated 25.01.2017 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune					
81.	M/s. A.K. Rubber, Valsad 01/53/162/00052/AM17/A -54/IC	02.01. 17	3300 MTs of old/used rubber tyre scarp/tube scrap non radial/radial tyres scrap	145.86	Approved , as recommended by MoEF&CC vide OM No. 23-40/2015-HSMD dated 23.01.2017 and DIPP vide OM No. 9/4/2017-TSW dated 12.01.17. [Confirmation received from MoEF&CC]
RA Surat may issue the import authorization to the applicant for import of 3300 MTs of old & used rubber Tyres (Radial or non-radial) / tubes scrap (cut in 2 or more pcs/multi-cuts / shredded) in press baled or in loose form from GCA for a CIF value of Rs. 1,45,86,000/- (USD 2,14,500) subject to the conditions mentioned in the MoEF&CC vide OM No. 23-133/2016-HSMD dated 25.01.2017 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat					
82.	M/s. Radhe Exim Pvt. Ltd. Rajkot 01/53/8/986/AM17/R- 26/IC	14.12. 16	13500 MT of used rubber/tyres/tube s scrap(cut in 2/2 pcs/press baled/shredded/m ulticut & loose)	810.00	Approved , for 5000 MTs as recommended by MoEF&CC vide OM No. 23-286/2014-HSMD dated 18.10.2016 and DIPP vide OM No. 9/65/2016-TSW dated 11.01.17. [Confirmation received from MoEF&CC]
RA Rajkot may issue the import authorization to the applicant for import of 5000 MTs of Used Rubber tyres/tubes scrap (cut in 2-3 pieces/multi-cuts/shredded) in press baled or in loose form from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-286/2014-HSMD dated 18.10.2016 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur					
83.	M/s Industrial Metal Powders (I) Ltd. 01/53/8/966/AM17/I- 40/IC	06.12. 16	8 nos of TI MGI Titanium Powder5 kg. Part No. A-5983-0300	13.55	DIPP vide OM dated 12.01.17 has suggested to seek NOC from D/o Pharma

84.	M/s Sri Shakti Industries, Nandigama, A.P. 01/53/162/1044/AM16/S- 143/IC	29.02. 16	988 MTs of used rubber tyre scraps	20.45	Approved , as recommended by MoEF&CC vide OM No. 23-168/2014-HSMD dated 31.07.2015 and DIPP vide OM No. 9/9/2016-TSW dated 20.01.17. [Confirmation received from MoEF&CC]
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RA Secunderabad may issue the import authorization to the applicant for import of 988 MTs of Used Rubber tyre scrap cut in 2-3 pieces/ multi-cut/shredded (Press and baled) from United Kingdom for a proportionate CIF value Rs. 20,45,160 (USD 29,640) subject to the conditions mentioned in the MoEF & CC OM. No. 23-168/2014-HSMD dated 31.7.2015 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad

Ministry of Steel					
85.	M/s. Bansal Brothers , Bhilai 01/53/8/979/AM17/B- 19/IC	07.12.16	20 M.T. of Niobium Concentrate	68.00	M/o Steel vide Letter No. 2(1)2015-TD dated 02.01.17 has informed that import of Niobium Tantalum ores and concentrates are under restricted list, subject to Atomic Energy Act, 1962 and Rules there under. Hence, concurrence from DAE is to be taken before grant of import authorization.
86.	M/s. Sarda Metals & Alloys Ltd, Visakhapatnam 01/53/8/968/AM17/S- 76/IC	06.12.16	50,000 MT of MNO Slag	Rs.38,08, 00,000	Comments sought from M/o Steel on 13.12.16

Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

87.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM- 16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by DC&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
88.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M- 78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
89.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R- 4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & D/o C & PC on 5.05.2016
90.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G- 3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
91.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G- 6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
92.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16

	2/IC				
93.	M/s. Eastern Cargo Carriers (India) Pvt. Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MTs of Composite of plastic and aluminium foil-waste & rejects	134.64	Comments sought from MoEF&CC and D/o C&PC on 11.11.2016.
94.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16
95.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16
96.	M/s. Eastern Cargo Carriers India Pvt Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MT of Composite of Plastic	13464000	Comments sought from MOEF & C & PC on 11.11.16
97.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/561/AM17/D-8/IC	26.08.16	500 M.T of Tris Nitro™ 50% MUP Tris (Hydrixymethyl) Nitro methane	1190.00	D/o C&PC vide letter No. 17014/1/2016-CH-II dated 05.12.2016 has sought information from the firm.
Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
98.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16. Recommended by Deity vide letter no. 16(11)/2016/IPSW dated 28.09.2016.
99.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MOEF on 15.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
100.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Comments sought from MOEF on 20.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
101.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. Deity vide Letter No. 16(19)2016-IPHW dated 29.12.16 has sought information from the firm.
102.	M/s Spatika Digital	01.12.201	337 Computer	19,75,797	Deity vide letter No. 16(17)/2016-IPHW dated

	Solutions Pvt. Ltd.	6	Parts		29.12.16 has sought information from the firm.
103.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos of Composite of Refurbished Computers Parts	Rs. 77,10,45,384	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm.
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
104.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16.
105.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	Comments sought from MOEF&CC (O) on 04.07.16
106.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16
107.	M/s. Intex Technologies (India) Ltd, New Delhi 01/53/8/807/AM17/I-30/IC	29.09.16	66,000 Pcs of R 134 A Gas and R 600 A Gas	48,88,23,889.00	MoEF&CC vide OM No. 11/13/2017-OC dated 04.01.2017 has informed that R-134 and R600 are not Ozone Depleting Substances (ODSs). Hence are not covered under Ozone Depleting Substances (Regulation and Control) Rules, 2000 and its Amendments. Recommendation of MoEF&CC is not required.
Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
108.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
109.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
110.	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Approved , as recommended by MoEF&CC vide OM No. 3-57/2016/WL dated 28.12.2016
RA Jaipur may issue the import authorization to the applicant for import of 02 nos. of Hunting Trophies (as per quantity and description mentioned in MoEF&CC vide OM No. 3-57/2016/WL dated 28.12.2016) for personal use from South Africa for a CIF value of Rs.2,26,100/- (USD 3230) subject to the conditions mentioned in the MoEF&CC vide OM No. 3-57/2016/WL dated 28.12.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
111.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM14/K-	26.07.16	01 Pcs of Animal trophy	0.30	Comments sought from MOEF (WL) on 10.08.16. Reminder sent on 12.09.2016.

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	18/IC				
112.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
113.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
114.	M/s. A&S Creations, New Delhi 01/53/8/875/AM17/A-46/IC	08.11.16	20 Nos. of GPS Plus 3 Collar-Tranreceiver with standard accessories	58.06	Approved , as recommended by MoEF&CC vide OM No. 3-87/2016/WL dated 16.12.17

CLA New Delhi may issue the import authorization to the applicant for import of 20 nos of GPS Plus 3 Collars from Germany for supply to State Forest Research Institute, Jabalpur, Madhya Pradesh for using for tiger monitoring and preventing from poaching, etc for a CIF value of Rs. 58,06,780/- (Euro: 78470) subject to recommendation of Chief Wildlife Warden, Madhya Pradesh, Member Secretary, National Tiger Conservation Authority, MoEFCC and other necessary statutory clearances besides other usual conditions of import authorization.

115.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&C&PC on 06.12.2016
116.	M/s. Hi-Tech Advance Products, Indore 01/53/8/1052/AM17/H-23/IC	26.12.16	8 sets of Veterinary equipment/tranquilizer Equipment/co2-Injection rifle accessories	9.84	Comments sought from MOEF 27.12.2016

D/o Heavy Industry

117.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	Comments sought for DHI 06.12.2016
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Ministry of Home Affairs (MHA)-Prov. Division

118.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
119.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
120.	OIS Advanced Technology Pvt. Ltd.,	14.1.16	01 no. of UAV/DRONE	6.17	Comments sought from MHA on 27.1.16.

	New Delhi 01/53/8/576/AM-16/O-8/IC		System.		
121.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
122.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
123.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016
124.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
125.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
126.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide letter No. IV-20011/09/2016-Prov.I dated 21.10.2016 has sought information from the applicant.
127.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.10.16 has sought information from AIG, Chhattisgarh.
128.	The Addl. Director General of Police, Operation,(Octopus), Hyderabad 01/53/8/695/AM17/A-38/IC	26.09.16	Arm & Ammunition as per ANF-2M	4.04	Comments sought from MHA on 28.09.16
129.	Dy. Inspector General(Proc) ITBP, New Delhi 01/53/162/46/AM17/I-	26.09.16	Arm & Ammunition as per ANF-2M	7.19	Comments sought from MHA on 27.09.16

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130.	M/s. Cassiopeia Consultants Pvt. Ltd, New Delhi 01/53/8/708/AM17/C-17/IC	30.10.16	20 nos of Weapon Sight Make: EOTECH 552.a65 & Picatinny Rail	14.30	Comments sought from MHA on 24.10.16.
131.	M/s. National Security Guard, New Delhi 01/53/8/784/AM17/N-18/IC	20.10.16	180 Nos of Sub Machine Gun MP5 A5 with accessories, spares parts and gauges	390.31	Comments sought from MHA on 26.10.16
132.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
133.	M/s. Security Instruments, New Delhi 01/53/162/Misc/AM17/S-71/IC	10.11.16	4 nos of Digital Day Night Vision Goggle	11.56	Approved , as recommended by MHA vide OM No. IV-24011/11/2013-Prov-1 dated 06.01.17
CLA, New Delhi may issue the import authorization to the applicant for import of 4 nos of Digital Day Night Vision Goggle (as per quantity and description mentioned in the MHA O.M. No. IV-24011/11/2013-Prov-I dated 06.01.2017 for supply to DGP, Andhra Pradesh Police from Austria for a CIF value of Rs.11,56,634/- (EURO 16100)) subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
134.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
135.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AG L)	7827.74	Comments sought from MHA 06.12.2016
136.	M/s National Security Guard, New Delhi 01/53/8/589/AM17/S-68/IC	30.12.16	12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag	444.72	Comments sought for MHA 11.11.2016

			N508 15.0g/231gr naturalis Patruuna Ammunition		
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Ministry of Home Affairs (MHA)-IS Division

137.	M/s. Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 nos of Arms & Ammunition as per ANF-2M	110.00	Comments sought from MHA on 19.10.16
138.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
139.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
140.	M/s. Sharda Gun House, New Delhi 01/53/8/451/AM17/S-40/IC	02.08.16	2000 Nos of Toy Guns/ Starter/ Blank Guns/ Replicas/ Gas Guns/ Pepper Guns	100.00	Comments sought from MHA on 03.11.16
141.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol. 177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	Comments sought from MHA on 03.11.16
142.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	Comments sought from MHA on 03.11.16
143.	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	Nil	2 Nos. of .357 Pistol with Spare barrel with accessories	3.12	Comments sought from MHA on 19.10.16
144.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought from MHA on 11.11.2016
145.	M/s Shobha ANO Prints Pvt. Ltd. Hyderabad 01/53/8/1034/AM17/S-78/IC	23.12.16	4 nos of Hand Held Thermal Binocular (Sii HB) and 05 nos	Rs.39,00,0 00	Comments sought from MHA on 26.12.2016

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			Android Thermography Camera		
146.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.2017	2500 Pcs of air Pistol .177 cal(1.9 Joules)	Rs. 1,25,33,494.89	Comments sought for MHA 06.01.2017
147.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Approved , as recommended by MHA vide OM No. V-11026/85/2016-Arms dated 02.01.2017.

RA Kolkata may issue the import authorization to the applicant for import of 1 No. of Sports Pistol from Italy for personal use for a CIF value of Rs.1,88,838/- (Euro:2421) subject to usual conditions of import authorization.

Defence Research & Development Organisation (DRDO)

148.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
149.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat. DRDO letter forwarded to the applicant on 05.05.16.
150.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
151.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight. Comments also sought from MHA on 09.09.2016.
152.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Comments sought from DRDO on 10.05.2016.
153.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN0590 GRADE E	131.68	Comments sought from DRDO on 11.11.2016

			WINTER DIESEL (2010374)		
154.	M/s. A&S Creations, New Delhi 01/53/8/685/AM17/A-37/IC	22.09.16	04 nos. of Night Vishon Binocular Tracker 3 X 42 for supply to Air Force Station, Sirsa	1.45	Approved , as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/16 dated 02.01.17
CLA New Delhi may issue the import authorization to the applicant for import of 04nos. of Binocular Tracker 3x42 for supply to Air Force Station, Sirsa from Belarus for a proportionate CIF value subject to other usual conditions of import authorization.					
155.	M/s Premier Explosives LTd, Secunderabad 01/53/8/980/AM17/P-24/IC	07.12.1 6	9363 nos of Chaff Pay Load Kit	223.36	Approved , as recommended by DRDO vide Letter No. DIC/SCOMET/4801/M/16 dated 10.01.17
RA Secunderabad may issue the import authorization to the applicant for import of 9,363 nos of Chaff Pay Load Kit from France for supply to Directorate of Armament & Safety Equipment, Air Headquarter, Ministry of Defence for a CIF value of Rs. 2,23,36,747.32 (Euro: 3,05,982.84/-) subject to other usual conditions of import authorization.					
156.	M/s Elcome Intergrated Systems Pvt. Ltd., Navi Mumbai 01/53/8/1030/AM17/E-20/IC	21.12.1 6	1set of Nautoscan NX 25KW X-Band up 6FT Antenna with complete accessories	20.13	Approved , as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/16 dated 05.01.17
RA Mumbai may issue the import authorization to the applicant for import of 1 set of Nautoscan NX 25KW X – Band Up 6ft Antenna, complete with all accessories from Germany for supply to Headquarters Coast Guard Region (A&N) Port Blair for fitment on board Indian Coast Guard Ship, Aruna Asaf Ali for a CIF value of Rs.20,13,300/- (Euro: 26844) subject to other usual conditions of import authorization.					
157.	M/s. A.M. Industrial Enterprises, New Delhi 01/53/162/MISC/AM17/A- 42/IC	21.10.1 6	6 Pcs of 2.5 x 40 Gen 1 NV Binocular (Model- Article No. 260401)	1.80	Approved , as recommended by DRDO vide Letter No. DIC/SCOMET/4801/M/16 dated 09.01.17
CLA New Delhi may issue the import authorization to the applicant for import of 06 pcs. of 2.5 x 40 mm Night Vision Binocular (Lynx 260401) from France for supply to Directorate of Ports, Thiruanathapuram for a CIF value of Rs.1,80,383/- (Euro: 2390.76) subject to other usual conditions of import authorization.					
Ministry of Petroleum & Natural Gas (M&PNG)					
158.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K- 7/IC	11.05.16	2500 MT of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 21.12.16.
159.	M/s. J.A Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	P&NG vide OM No. 19011/11/2016-Sup dated 08.12.16 has sought information from the firm.
160.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M- 35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	100.60	P&NG vide OM No. 19011/14/2016-Sup dated 16.12.16 has sought information from the firm.

161.	M/s. Cummins India Ltd, Pune 01/53/8/865/AM17/C-18/IC	26.10.16	15000 Litre of Automotive Diesel (sulphur) less than 15 ppm (Haltermann) and 500000 litre of Automotive Diesel (sulphur) less than 15 ppm (WFS)	346.10	Approved , as recommended by P&NG vide OM No. 19011/12/2015-Sup. dated 26.12.16, subject to further approval by competent authority.
162.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 08.12.2016 has sought information from the firm.
163.	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/754/AM17/M-31/IC	06.10.16	4,85,140 Kgs of Diesel/ CEC Legislative Reference Fuel/ Gasoline	964.40	Comments sought from P & NG on 19.10.16
164.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC	02.01.17	4150 Kgs of Diesel-WCD 2010(Worst Case Diesel)	19.03	Comments sought from P&NG on 04.01.17
165.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC	02.01.17	4150 Kgs of Diesel, EN 590, Arctic Tab.2b.C1.4	13.81	Comments sought from P&NG on 04.01.17
166.	M/s. JCB India Ltd., New Delhi 01/53/8/1050/AM17/J-23/IC	26.12.16	40,000 kgs of Diesel Fuel EN 590, ARCTIC TAB 2B C1.4	240.24	Comments sought from P&NG on 27.12.16
167.	M/s. Fiat India Automobiles Pvt. Ltd., Ranjangaon 01/53/8/939/AM17/F-9/IC	06.12.16	5,00,000 Litres of Diesel & 5,00,000 Litres of Gasoline	2055.81	Comments sought from P&NG on 07.12.16
168.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN0590 GRADE E WINTER DIESEL (2010374)	131.68	Comments sought from M/o P&NG on 11.11.2016

Department of Telecommunications (DoT)

169.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
170.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15. DOT vide letter dated 20.10.2016 has informed that they had not received the application.
171.	M/s. Nova Integrated	12.08.16	01 nos of Display	Nil	DOT vide letter dated 14.09.2016 has sought

	System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC		Systems Development Software		information from the firm.
172.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1.00	Comments sought from D/o Telecommunication on 15.12.2016
Ministry of Shipping					
173.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
174.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
Directorate General of Civil Aviation (DGCA)					
175.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
176.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
177.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	The firm has enclosed the copy of NOC issued by DGCA vide letter No. AV.14015/AAC/12/2016-AT-1 dated 24.10.2016. Confirmation has also received from DGCA vide e-mail dated 16.11.2016. Clarification sought from the applicant on 09.11.2016
178.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
179.	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/1148/AM17/I-41/IC	11.01.17	13 Nos of Aircraft parts	320.41	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 13 no. of Aircraft parts (as per ANF-					

2M) from GCA for a CIF value of Rs. 3,20,41,400 (USD 4,64,368) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.

180.	M/s. Kanakia Spaces P. Ltd, Mumbai 01/53/8/568/AM15/K-29/IC	12.01.15	1 No. of Twin Engine Aircraft	Euro:6 ,05,82 7	Approved , as recommended by DGCA vide Letter No. AV.14015/AAC/18/2015-AT-1 dated 14.12.16
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RA Mumbai may issue the import authorization to the applicant for import of 1 No. of Twin Engine Aircraft for private use for a CIF value of Euro: 6,05,827 subject to conditions mentioned in the DGCA Letter No. AV.14015/AAC/18/2015-AT-1 dated 14.12.16 as well as other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

181.	M/s. Ajay Traders, Anand 01/53/162/Misc//AM17/A- 53/IC	29.12.16	700 MTs of used Sisal (as per application)	--	Rejected , as not recommended by Ministry of Textiles OM No. 15/18/2015-Jute dated 13.01.2017.
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Petroleum & Explosives Safety Organization (PESO)

182.	M/s. Focus Energy Ltd, New Delhi 01/53/8//00002//AM17/F- 1/IC	04.04.16	Request for Amendment	15.03	Approved, as recommended by PESO vide O.M. No. NoE-25(38)81/2009/I dated 05.1.2017.
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CLA New Delhi may amend the quantity of item (Det Assy-1-161 Crimp-On Part No. DET-3050-125S) at Sl. No. 3 from 0 to 50 nos in the import authorization No. 0550003653 dated 23.08.16 issued to the firm for import of explosives. There shall be no other change in the above import authorization.

183.	M/s. Expro North Sea Ltd. 01/53/8/1028/AM17/E- 19/IC	19.12.2016	Import of Explosives	3947.60	Approved , as recommended by PESO vide Letter No. E-25(38)131/2016 dated 29.12.2016
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RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from Germany and USA as for a CIF value of Rs. 39,47,60,400/- (USD 58,05,300) for carrying out oil exploration and perforation of oil well. Copy of ANF 2M will be forwarded to RA, Mumbai by e-mail.

D/o F & PD

184.	M/s. Ceekay International, New Delhi 01/53/8/323/AM17/C- 10/IC	30.06.16	i) 150 MT of Jasmine Rice. ii) 20 MT of Glutinous Rice iii) 100 MT of Arborio Rice iv) 150 MT of California Medium Grain Sushi Rice v) 5 MT of Wild Rice	348.40	Dept. of Food & PD has informed vide OM No.3-2/2012-Impex (Vol.III) dated 13.12.2016 that they have examined the issue of import of rice in consultation with FCI and FCI does not deal (neither procure nor import) in such type of specialized variety of rice. DGFT may take a decision in the matter in line with current regulations governing import of such specialized variety of rice. The committee decided to approve the four cases subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of import into India) Order, 2003. Applicant will give details of
185.	M/s. RPC Foods, New Delhi 01/53/8/450/AM17/R- 12/IC	30.06.16	285 MT of Kokuho Yellow Rice and 110 Arboria Rice	378.93	

186.	M/s. Maclines Trading India Pvt. Ltd, Delhi 01/53/8/670/AM17/M-24/IC	19.09.16	432 MT of Jasmine Rice	100.00	utilization of previous authorization, before new authorization as applied is allowed. The approval is subject to further approval by the competent authority.
187.	M/s. Saksham Impex Pvt. Ltd, New Delhi 01/53/8/1169/AM-17/S-87/IC	17.01.17	201.600 Kgs of Sushi Rice (Short Grain)	148.25	

Miscellaneous					
188.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
189.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
190.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
191.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
192.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
193.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
194.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
195.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016

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196.	M/s. Insha Traders, Maharajan(U.P) 01/53/8/680/AM17/I- 25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri& Co-operation on 28.09.16
197.	M/s. Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J- 17/IC	26.09.16	01 nos of Am- 241, Gamma Source 11.1 GBq (300mCi)	11.89	Recommended by AERB vide Document No. 16- COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)
198.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/700/AM17/J- 16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	5,61,00,000. 00	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
199.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I- 33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
200.	M/s. Barfani Group, Gurgaon 01/53/8/862/AM17/B- 16/IC	02.11.16	199 Kgs of solvent Isotopes	30	Approved , as recommended by DAE vide Document No. 7/1(C01043)/2016-PSU/IMPT/NMRS-00124 dated 23.09.2010. Confirmation has been received from AERB on 19.01.17.

CLA New Delhi may issue the import authorization to the applicant for import of 199 Kgs Isotope(as per quantity and description mentioned in DAE Document No. 7/1(C01043)/2016-PSU/IMPT/NMRS-00124 dated 23.09.2016) from USA for a CIF value of Rs. 30,00,000/- (USD 44716)) subject to the conditions mentioned in DAE Document No. 7/1(C01043)/2016-PSU/IMPT/NMRS-00124 dated 23.09.2016 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.

201.	M/s International Environment Consulting 01/53/8/933/AM17/I- 36/IC	01.12.16	1.8 5MBq Cf- 252 Fission Foil	Rs. 5,00,0 00	The firm has enclosed recommendation from AERB. Confirmation has been sought from AERB.
202.	M/s International Environment Consulting 01/53/8/932/AM17/I- 36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	The firm has enclosed recommendation from AERB. Confirmation has been sought from AERB.
203.	M/s Electronics Corporation of India Ltd, Hyderabad 01/53/8/1039/AM17/E- 21/IC	22.12.16	05 nos of Cell Phone Jammers Model No. EC- SJ-555B	Rs.11. 40	Approved , as recommended by Cabinet Secretariat vide No. 11/10/2016-SS dated 15.09.2016

RA Secunderabad may issue the import authorization to the applicant for import of 05 nos of Cell Phone Jammers Model No. EC-SJ-555B from Bulgaria subject to the conditions mentioned in Cabinet Secretariat letter No. 11/10/2016-SS dated 15.09.2016 for a CIF value of Rs.11,40,000/- (Euro 15000)) as well as subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.

204.	M/s Electronics Corporation of India Ltd, Hyderabad 01/53/8/1040/AM17/E-22/IC	22.12.16	137 nos of Mobile Phone Jammers Model No. EC-SAMEL-SJJE-200	3904.50	Approved , as recommended by Cabinet Secretariat vide No. 11/8/2016-SS dated 02.11.2016
RA Secunderabad may issue the import authorization to the applicant for import of 137nos of Mobile Phone Jammers Model No. EC-SAMEL-SJJE-200 from Bulgaria subject to the conditions mentioned in Cabinet Secretariat letter No. 11/8/2016-SS dated 2.9.2016 for a CIF value of Rs.39,04,50,000/- (Euro 51,37,500) as well as subject to other usual conditions of import authorization . The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
205.	M/s Electronics Corporation of India Ltd, Hyderabad 01/53/8/1041/AM17/E-23/IC	22.12.16	01 nos of Vehicle Mounted Jammers Model : EC-SVJEE1100	88.80	Approved , as recommended by Cabinet Secretariat vide No. 11/18/2016-SS dated 26.10.2016
RA Secunderabad may issue the import authorization to the applicant for import of 01no. of Vehicle Mounted Jammers (EC-SVJEE-1100) from Bulgaria subject to the conditions mentioned in Cabinet Secretariat letter No. 11/18/2016-SS dated 26.10.2016 for a CIF value of Rs.88,80,500/- (Euro 1,20,000)) as well as subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
206.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
207.	M/s Jasch Industries Ltd. 01/53/8/1070/AM17/J-24/IC	05.01.17	3nos of Kr-85 beta source 7.4 GBq(200mCi) 4nos of AM-241 Gamma source 37 GBq(1000)	20.81	Recommended by AERB File No. HR-24283-NG-SU-S-001 dt. 06.12.2016 (confirmation has been sought from AERB).
208.	M/s Vidarbha industries Power Ltd. 01/53/8/1098/AM17/V-26/IC	05.01.17	2nos of Radioisotope Cs-137 & 2 nos. of Radioisotope Am-241	10.96	The firm has enclosed the copy of NOC of AERB vide Case File Number: MH-26805-RF-NGD-004 , Document Number : 16-NGPROC-129114) dated 01.09.2016 [Confirmation has been sought from AERB]
209.	M/s. Padmsree Enterprises, Hyderabad 01/53/8/740/AM17/P-20/IC	18.10.16	25 Kgs of Metallic Cr (Fe Blended)	0.22	As suggested by DIPP vide OM No. 9/59/2016-TSW dated 08.11.2016 comments sought from Ministry of Science & Technology on 08.12.2016.
210.	M/s. MKU P. Ltd, Kanpur 01/53/8/423/AM16/M-53/IC	07.10.15	02 Nos. of Thermal Sights	8.05	Approved , as recommended by DRDO vide letter No. DIC/SCOMET/4801/M/16 dated 06.01.17 (Ex-post facto approval)

Import of Gold & Silver Dore

211.	M/s. Lalitha jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-	03.05.16	18 MT of Gold Dore	432000.00	The Committee decided to defer the case as the validity of pollution certificate submitted by the applicant does not show the validity period.
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212.	M/s. Abans Jewels Pvt. Ltd, Mumbai 01/53/8/643/AM17/A-36/IC	09.09.16	2 MTs of Gold Dore and 150 MTs of Silver Dore	12207 8.37	The applicant has submitted Udyog Adhar Memorendum, valid Consent to Operate from State Pollution Control Board (SPCB) and Chartered Engineer certificate about plant & machineries. The last import authorisation given to the applicant has expired. The Committee decided to approve 2 MT gold dore
213.	M/s. Augmont Enterprises Private Limited, Mumbai 01/53/8/737/AM17/A-40/IC	10.10.16	10 MTs of Gold Dore	30157 3.57	The applicant has submitted Udyog Adhar Memorendum, valid Consent to Operate from SPCB and Chartered Engineer certificate about plant & machineries. The applicant has utilised almost the entire quantity of gold dore allowed in last import authorisation. The Committee decided to approve 10 MT gold dore
214.	M/s. MMTC PAMP India Pvt. Ltd, Mewat 01/53/8/844/AM17/M-33/IC	27.10.16	50 MTs of Gold Dore	1,52,105.0	The Committee decided to approve 50 MT gold dore considering the quantity allowed in past and the refining capacity of the applicant.
215.	M/s. Zaveri & Co. Pvt. Ltd, Ahmedabad 01/53/8/881/AM17/Z-2/IC	10.11.2016	10 MTs of Gold Dore	26,687 .41	The applicant has submitted Udyog Adhar Memorendum, valid Consent to Operate from SPCB and Chartered Engineer certificate about plant & machineries. The applicant has utilised substantial quantity of gold dore allowed in last import authorisation. The Committee decided to approve 10 MT gold dore
216.	M/s. Kongu Chemical Consultancy Services, Coimbatore 01/53/8/959/AM17/K-18/IC	05.12.16	2 MTs of Gold Dore	49700. 00	The Committee decided to defer the case as the refining capacity of the applicant could not be confirmed. Applicant is advised to submit DIC Part II/proof of refining capacity.
217.	M/s. R.K.M. Overseas, Coimbatore 01/53/8/938/AM17/R-25/IC	06.12.16	10 MTs of Gold Dore	25965 1.20	The Committee decided to defer the case as the applicant has not given Consent to Operate from SPCB and proof of utilisation of last import authorisation.
218.	M/s. CGR Metalloys Pvt. Ltd, Cochin 01/53/162/Misc/AM17/C-21/IC	13.12.16	2 MTs of Gold Dore	50000. 00	The Committee decided to defer the case as the applicant has not given Consent to Operate from SPCB and Chartered Engineer certificate.
219.	M/s. Prakash Jewellers, Bengaluru 01/53/8/1054/AM17/P-25/IC	27.12.16	2 MTs of Gold Dore	50281. 30	The applicant has submitted DIC Part-II / Udyog Adhar Memorendum, valid Consent to Operate from SPCB and Chartered Engineer certificate about plant & machineries. The last import authorisation given to the applicant has expired. The Committee decided to approve 2 MT gold dore
220.	M/s. Sri Sai Vishwas Polymers, Lucknow 01/53/8/1104/AM17/S-84/IC	06.01.17	10 MTs of Gold Dore	25921 7.70	The applicant has submitted DIC Part-II / Udyog Adhar Memorendum, valid Consent to Operate from SPCB and Chartered Engineer certificate about plant & machineries. The last import authorisation given to the applicant has expired. The Committee decided to approve 10 MT gold dore
221.	M/s. Shirpur Gold Refinery Ltd, Dhule 01/53/8/1116/AM17/S-85/IC	06.01.17	6 MTs of Gold Dore	17072 40.00	The Committee decided to defer the case as the applicant has not given Chartered Engineer certificate.
222.	M/s. Khandwala	10.01.	10 MTs of	32858	The applicant has submitted DIC Part-II / Udyog Adhar

	Enterprise Pvt. Ltd, Ahmedabad 01/53/8/1153/AM17/K- 21/IC	17	Gold Dore	0.15	Memorandum, valid Consent to Operate from SPCB and Chartered Engineer certificate about plant & machineries. The applicant has utilised substantial quantity of gold dore allowed in last import authorisation . The Committee decided to approve 10 MT gold dore.
223.	M/s. AJ Gold & Silver Refinery, Hamirpur 01/53/8/1147/AM17/A- 64/IC	12.01. 17	10 MTs of Gold Dore	23590 6.57	The Committee decided to defer the case as the applicant has not given proof of utilisation of last import authorisation.
224.	M/s. Bangalore Refinery, Bangalore 01/53/8/1143/AM17/B- 23/IC	12.01. 17	1.5 MTs of Gold Dore	660.00	The Committee decided to defer the case as the applicant has not submitted the application in ANF-2M and required documents.
225.	M/s. Taj Overseas Refinery, New Delhi 01/53/8/1158/AM17/T- 31/IC	13.01. 17	2 MTs of Gold Dore	5178.3 3	The Committee decided to defer the case as the applicant has not submitted valid Consent to Operate from SPCB.

5. The next EFC Meeting No. 11/AM17 will be held on 16.02.2017.

6. The meeting ended with a vote of thanks to the chair.

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